

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1148
ANSWERED ON:07.03.2008
MISLEADING ADVERTISEMENT
Khairi Shri Chandrakant Bhaurao

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government has any machinery to curb the activities of misleading advertisements by companies;
- (b) if so, the details thereof;
- (c) the number of cases of misleading advertisement registered by the Government during the last three years; and
- (d) the number of persons found guilty in such cases?

Answer

THE MINISTER OF CORPORATE AFFAIRS (SHRI PREM CHAND GUPTA)

- (a) to (d) The information is being collected.